## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/226/2017

NAME OF THE PETITIONER(S)

: SRI SAI VIGNESH PAPER MILLS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, COIMBATORE

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

GBHARYANI AK My Many JAN B. Sava In bash

Council for Appllant
Represents coursel Per
Roc, Com

## **ORDER**

Counsel for applicant present. Representative of ROC, Coimbatore, present and prayed for time to file report. Time is extended at request. Put up on 05.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc